COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 37 OF 2016

Dated: 17th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Lalpur Wind Energy Pvt. Ltd. Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mrs. Shikha Ohri

Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 18.09.2018.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/tpd